

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

ORDER

No.HC.VII-238/2013/9293/A dated 18.12.2014. As per Rule 9 of the Gauhati High Court (Appointment & Conditions of Service of Court Managers) (Assam) Rules, 2012, the following Court Managers posted in the Principal Seat of the Gauhati High Court as well as in the District Courts of Assam are **allowed to draw 10% increase in their consolidated pay of Rs.50,000/-** (Rupees fifty thousand) only per month from the date of completion of 12 (twelve) months' continuous service w.e.f. the date of their initial joining.

Sl. No.	Name	Place of posting	Initial Date of Joining
1.	Sri Pranjal Lahkar	Principal Seat, Gauhati High Court	03.12.2013 at Hailakandi
2.	Smti. Pushpanjali Das	District Court, Kamrup (M), Guwahati	29.11.2013 at the Principal Seat of the Gauhati High Court
3.	Sri Pranab Jyoti Kalita	District Court, Barpeta	09.12.2013 at Barpeta
4.	Sri Ambarish Sharma	District Court, Bongaigaon	03.12.2013 at Bongaigaon
5.	Smti. Shradha Devi	District Court, Darrang, Mangaldoi	18.12.2013 at Mangaldoi
6.	Smti. Lipika Roy	District Court, Dhubri	29.11.2013 at Dhubri
7.	Smti. Binny Borah Hazarika	District Court, Dibrugarh	16.12.2013 at Dibrugarh
8.	Sri Rajkamal Pegu	District Court, Dhemaji	29.11.2013 at Dhemaji
9.	Smti. Sapina Yasmin	District Court, Goalpara	30.11.2013 at Goalpara
10.	Sri Nandan Baruah	District Court, Golaghat	03.12.2013 at Golaghat
11.	Smti. Priyanka Sarmah	District Court, Jorhat	29.11.2013 at Jorhat
12.	Sri Bhaskar Jyoti Sharma	District Court, Kokrajhar	03.12.2013 at Kokrajhar
13.	Sri Pulakesh Saikia	District Court, Karimganj	03.12.2013 at Karimganj
14.	Sri Dipankar Paul	District Court, Lakhimpur, North Lakhimpur	03.12.2013 at North Lakhimpur
15.	Smti. Debarchana Chutia	District Court, Morigaon	10.12.2013 at Morigaon
16.	Smti. Mrinalini Das	District Court, Nagaon	03.12.2013 at Nagaon
17.	Sri Pulastyya Phukan	District Court, Nalbari	03.12.2013 at Nalbari
18.	Sri Iftekar Hussain Ahmed	District Court, Sonitpur, Tezpur	04.12.2013 at Silchar

19.	Sri Aditya Man Borborah	District Court, Sivasagar	03.12.2013 at Sivasagar
20.	Sri Chandan Kachari	District Court, Tinsukia	29.11.2013 at Tinsukia
21.	Sri Ronjyoti Choudhury	District Court, Udalguri	03.12.2013 at Udalguri

By Order -
Sd/- M.K. Bhattacharjee
Registrar General

Memo No.HC.VII-238/2013/9294-99/A dated 18.12.2014.

Copy forwarded for information and necessary action to -

1. District & Sessions Judge, Kamrup (M), Guwahati /Barpeta / Nalbari / Darrang, Mangaldoi / Sonitpur, Tezpur / Lakhimpur, North Lakhimpur / Dhemaji / Dibrugarh / Tinsukia / Sivasagar / Jorhat / Golaghat / Nagaon / Morigaon / Cachar, Silchar / Karimganj / Hailakandi / Dhubri / Goalpara / Kokrajhar / Bongaigaon / Udalguri
2. Deputy Registrar (Fin.), Gauhati High Court, Guwahati.
3. Treasury Officer, Kamrup Treasury, Guwahati / Barpeta / Nalbari / Darrang, Mangaldoi / Sonitpur, Tezpur / Lakhimpur, North Lakhimpur / Dhemaji / Dibrugarh / Tinsukia / Sivasagar / Jorhat / Golaghat / Nagaon / Morigaon / Cachar, Silchar / Karimganj / Hailakandi / Dhubri / Goalpara / Kokrajhar / Bongaigaon / Udalguri.
4. Administration Officer (Judl.), Accounts/Apptt./Estblishment, Gauhati High Court, Guwahati.
5. Court Manager, Principal Seat, Gauhati High Court, Guwahati.
6. Court Manager, District Court, Kamrup (M), Guwahati / Barpeta / Nalbari / Darrang, Mangaldoi / Sonitpur, Tezpur / Lakhimpur, North Lakhimpur / Dhemaji / Dibrugarh / Tinsukia / Sivasagar / Jorhat / Golaghat / Nagaon / Morigaon / Cachar, Silchar / Karimganj / Hailakandi / Dhubri / Goalpara / Kokrajhar / Bongaigaon / Udalguri.

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18/12/14
REGISTRAR GENERAL

T.K.M.